

Date 18.11.2015

Condonation Appl:
332/02953/2014
in Rev. Appl. 332/00063/2014
in O.A. 130/2011(D)

Hon'ble Mr. Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

Appl: Sri P. K. Singh.

Resp: Sri Madan Mohan Pandey.

The present Review Application is preferred by the applicant for reviewing the order dated 20.12.2013 passed in O.A. No. 130 of 2011. The similar issue has been adjudicated by the Hon'ble High Court in Writ Petition No. 1651 (SB) of 2015 through which the Hon'ble High Court dismissed the Writ Petition, through which the order passed in O.A. as well as review petition was challenged.

Since the issue involved in the present review application is the same as that of in the Writ Petition no, 1651(SB) of 2015 as such considering the observation made by the Hon'ble High Court and after perusal of the record we also do not find any reasons to interfere in the present review application. Accordingly, the Review Application is dismissed.

1 u.
Member (A)

Re. and'
Member (J)

OK
Case registered
Decided 18-11-15
Prakalpa Kewal
20-11-15

vidya